

RAJASTHAN HIGH COURT, JODHPUR

Show Cause Notice

No. I/A(iii)(a)(1)04/2013/ 2563

Date: 13.12.2016

FROM

REGISTRAR GENERAL,  
RAJASTHAN HIGH COURT,  
JODHPUR.

TO

S.No. in Reserve Select List	Roll No.	NAME OF CANDIDATE WITH FATHER'S NAME	Address
04	762049	Indra Sharma S/o Shri Prem Kumar Sharma	41,Doctors Colony, D.C.M., Ajmer Road, Jaipur Email ID- sharma.indra@gmail.com
74	757703	Dinesh Kumar Kumawat S/o Shri Hira Lal Kumawat	182,Dhani Kanderiyon Ki, Dinda, Jobner, Jaipur Email ID- dsk17129293@gmail.com
81	706051	Hemant Kumar S/o Shri Ghasi Ram	Village- Silarpur, Post-Naghor, Tehsil- Neemrana, Alwar EmailID- mehtahemant7777@gmail.com

REF: Notice No. I/A(iii)(a)(1)03/2014/2364 dated 17.11.2016 & 2441 dated 23.11.2016

SUB:- Regarding verification of documents for appointment to the post of Junior Judicial Assistant.

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With reference to the subject cited above, it is informed that you were asked to present in person verification of documents on scheduled date's but you have failed to report after proper communication upto the last date fixed the said purpose viz. 28.11.2016 and 03.12.2016, respectively.

You are, therefore, directed to report for verification of documents on or before 22.12.2016, if you so desire, failing which your candidature for appointment to the post of Junior Judicial Assistant would automatically be deemed cancelled.

  
REGISTRAR (ADMN.)